264 Written Answers to

[RAJYA SABHA]

Unstarred Questions

Statement-II

Details of funds released to NGOs under the Scheme of Vocational Training in Tribal Areas during the last four years i.e. from 2009-10 to 2012-13

(Rs.	in	lakhs)

S1.	Name of the State	2009-10	2010-11	2011-12	2012-13
No.					
1.	Assam	54.00	31.20	118.6	88.08
2.	Gujarat	0.00	0.00	0.00	0.00
3.	Karnataka	19.40	11.08	24.00	6.12
4.	Madhya Pradesh	0	31.20	0.00	0.00
5.	Meghalaya	32.88	0.00	0.00	48.96
6.	Nagaland	93.72	0.00	36.96	24.96
7.	Tamil Nadu	0.00	14.46	0.00	0.00
	GRAND TOTAL:	200	87.94	179.56	168.12

Rented property in Delhi and Mumbai

4022. SHRI ANIL DESAI:

SHRI SANJAY RAUT:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that many Central Government offices of various Ministries and public sector undertakings are working/operating on private rented property and paying huge rent thereon in Delhi and Mumbai;

(b) if so, the details of such offices and expenditure thereon since last three years;

(c) whether Government is considering to adjust such offices in vacant space of various Ministries and departments in Delhi and Mumbai; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) Yes, Sir.

(b) The power to lease private buildings were de-centralised in 2005 and all departments of the Government were delegated powers to hire office accommodation on lease from private parties after obtaining 'Non-Availability Certificate' from Directorate of Estates. Therefore, the user departments have to pay the rent of the hired premises from their own budget. However, Directorate of Estates is still paying rent for the earlier hired office premises in Delhi and the details are given in the Statement (*See* below).

(c) At present, there is no vacant General Pool Office Accommodation available. As and when office accommodation is vacated by a Department, It is allotted to other eligible Ministry/Department.

(d) Does not arise.

Details of offices and payment made to the owner of leased property in Delhi during the last three financial years

Sl. No.	Name of Private Rented Property	Name of the Office	Rent paid in the financial year 2010-11 (Rs.)	Rent paid in the financial year 2011-12 (Rs.)	Rent paid in the financial year 2012-13 (Rs.)	Total Rent paid in last three years (Rs.)
1.	1103, Ansal Bhawan	Central Government Ground Water Board	695892/-	695892/-		1391784/-
2.	Faridkot House	National Human Right Commission	22032000/-	26135164/-	23794560/-	71961724/-
3.	Kashmir House	Ministry of Defence	97942/-	97942/-	97942/-	293826/-
4.	Sterling House, 15/16 Darya Ganj	Ministry of Information and Broadcasting	928320/-	1247993/-	_	2176313/-
5.	Jeevan Deep Building	Ministry of Finance	13711680/-	13711680/-	13759649/-	41183009/-
6.	Jeevan Tara Building	Directorate General of Supply and Disposals	43203840/-	43203840/-	43310716/-	129718396/-
7.	Tropical Insurance Building	Information Centre (PIB)	1584480/-	1584480/-	1284706/-	4453666/-
8.	Jeevan Prakash Building	Ministry of Statistics and Programme Implementation	2471040/-	2471040/-	2618145/-	7560225/-
	Total:		84725194/-	89148031/-	84865718/-	258738943/-